


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.07.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 240/16	TP 91/17	Hearing	433(e)	Star Agri Finance Ltd. Vs Camson Bio Technologies Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	MADHURI GAIKWAD V.S.	PETITIONER	

Counsel for petitioner is present. She undertook to file vakalat for petitioner today. Again she requested time to file vakalat for petitioner.

For filing vakalat and also for complying the provisions of I&B Code, list it on 08.08.2017.


MEMBER (J)